

(c) and (d). The original Project report submitted by the Government of Andhra Pradesh in March, 1979 envisages construction of a barrage together with embankments on both sides of the river upstream of the barrage to protect the areas from being submerged. The extent of the problem can be known only after the modified Project Report accepted by both these Governments becomes available.

**Amount of Financial Assistance given to State Electricity Boards by R.E.C.**

38. SHRI NARAIN CHAND PARASHAR: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) the amount of financial assistance given as (i) loan and (ii) grant to each one of the State Electricity Boards during the last three years for the R.E.C.;

(b) the number of villages electrified in each year, in each one of the States separately;

(c) whether any State Electricity Board has allowed the amount thus advanced to lapse or returned it to the R.E.C. as unspent during any one of the three years;

(d) if so, the details of such cases; and

(e) action taken, if any, against the Boards responsible for this lapse?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) Funds for rural electrification programmes are made available to the State Electricity Boards through:

(i) Plan allocations directly through the State Plans and

(ii) Rural Electrification Corporation both through their

Normal Programme and Revised Minimum Needs Programme.

Financial assistance to the State Electricity Boards is normally provided by the R.E.C. by means of loans for specific schemes approved by it. However, in the case of the States which are below the national average in the matter of village electrification, the capital expenditure for setting up of Linemen Training Centre is provided by way of grant. Details regarding the financial assistance sanctioned/dispensed by the Corporation as (i) loan and (ii) grant to the various States during the last three years (1976-1979) are given in Statement—I enclosed.

(b) The number of villages electrified in each one of the States during the last three years (1976-1979) under the rural electrification schemes financed by the Corporation is shown in Statement—II enclosed.

(c) Rural electrification schemes are phased for completion over a period ranging upto five years and the financial assistance sanctioned by the Rural Electrification Corporation is dispensed in instalments according to the phasing of the construction programme of specific schemes. The amount not drawn according to the phasing envisaged in the scheme is not allowed to lapse but is allowed to be drawn in the following year on the basis of the progress in execution of the scheme. Even in the case of the amount dispensed but unutilised according to the time schedule envisaged, it is allowed to be spent in the subsequent year. During the last three years (1976-1979) there was no instance where the financial assistance sanctioned/dispensed by the Corporation was treated as lapsed or required to be returned to the Corporation as unspent.

(d) and (e). In view of what has been stated above, questions do not arise.

## STATEMENT— I

Financial assistance sanctioned and disbursed during the years 1976-77, 1977-78 and 1978-79 under the rural electrification scheme sanctioned by REC.

(Rs in lakhs)

Sl. No.	State	Financial Assistance Sanctioned			Financial Assistance Disbursed		
		1976-77	1977-78	1978-79	1976-77	1977-78	1978-79
		Loan Grant	Loan Grant	Loan Grant	Loan Grant	Loan Grant	Loan Grant
1.	Andhra Pradesh . . . . .	815	1067	1512	731	873	1077
2.	Assam . . . . .	651	372 4	323	252	243 4	360
3.	Bihar . . . . .	731 3	879 1	1613	936 1	878 1	1434 1
4.	Gujarat . . . . .	289	822	1366	340	503	708
5.	Haryana . . . . .	193	562	502	170	371	433
6.	H.P. . . . .	233	338	482	151	213	299
7.	J. & K. . . . .	227	417 1	256	364	309 1	283
8.	Karnataka . . . . .	282	391	762	331	296	477
9.	Kerala . . . . .	88	289	172	86	171	69
10.	M.P. . . . .	1131	2417 1	2858	1211	1689 1	1967
11.	Maharashtra . . . . .	1013	1051	2336	386	901	1321
12.	Manipur . . . . .	—	—	288	—	17	67
13.	Meghalaya . . . . .	214 4	239	226	119 2	190 2	263
14.	Nagaland . . . . .	71	—	100	48	68	68
15.	Orissa . . . . .	619	633 1	2147	707	716 1	1429
16.	Punjab . . . . .	411	684	1218	449	509	728
17.	Rajasthan . . . . .	986	1432 1	1321	811	1144 1	1132
18.	Tamil Nadu . . . . .	140	751	1478	243	542	742
19.	Tripura . . . . .	212	40	97	63	80	109
20.	U.P. . . . .	1159	997	1981 1	699	697	1408 1
1.	West Bengal . . . . .	921	925	1913	624	679	1120
2.	TOTAL . . . . .	10386 7	14306 9	22951 1	8721 3	11089 11	15494 2

## STATEMENT II

Number of Villages electrified during the years 1976-77, 1977-78 under the Rural Electrification Scheme sanctioned by Rural Electrification Corporation

Sl. No.	State	Villages Electrified		
		1976-77 No.	1977-78 No.	1978-79 No.
1.	Andhra Pradesh	897	666	640
2.	Assam	162	151	741
3.	Bihar	1753	535	346
4.	Gujarat	443	421	406
5.	Haryana	—	—	—
6.	Himachal Pradesh	452	400	545
7.	Jammu & Kashmir	627	725	352
8.	Karnataka	251	349	407
9.	Kerala	7	8	21
10.	Madhya Pradesh	1154	1525	1175
11.	Maharashtra	442	488	700
12.	Manipur	—	—	—
13.	Meghalaya	71	56	75
14.	Nagaland	21	28	28
15.	Orissa	1409	1100	616
16.	Punjab	1343	—	—
17.	Rajasthan	1175	1200	1259
18.	Tamil Nadu	1	—	—
19.	Tripura	57	120	155
20.	Uttar Pradesh	957	1759	700
21.	West Bengal	1047	674	597
Total		12268	10200	8763